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BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, AT CHENNAI

Original Application No. 299 of 2013 (SZ)
WITH
Original Application No. 164 of 2014 (SZ)
WITH
Original Application No. 164 of 2015 (SZ)
WITH
Original Application No. 130 of 2016 (SZ)

Tribunal on its motion on the
News item reported in the Hindu
Dt.25.10.2013 about beach at
Adyar Estuary with

.....Applicant

Versus

The Commissioner
Greater Chennai Corporation

.... Respondent

STATUS REPORT OF GREATER CHENNAI
CORPORATION - 3RD RESPONDENT

I, D.Sukumar, son of Dharmalinagam,
aged about 59 years, Superintending Engineer, Solid
Waste management Dept, Greater Chennai Corporation,
having office at Ripon Building sincerely state as follows:

I am filing this status report and I am well acquainted
with the facts of the above case as per available records.

D. Sukumar
SUPERINTENDING ENGINEER
SOLID WASTE MANAGEMENT DEPARTMENT
GREATER CHENNAI CORPORATION

I submit that the earlier counter affidavits and reports filed by the Greater Chennai Corporation may be read as part and parcel of this report.

I submit that the Greater Chennai Corporation Solid Waste Management Department Municipal Waste generated and managed by Greater Chennai Corporation by adjacent streets Adyar and Cooum River.

I submit that the existing garbage and building debris in the Cooum and Adyar rivers were removed and cleaned by Greater Chennai Corporation, Solid Waste Department for the past 3 years through CRRT fund.

I submit that the garbage collection is currently being done properly by URBASER SUMEET FACILITY LTD and CHENNAI ENVIRO SOLUTINS PVT LIMITED. This illegal dumping of garbage stopped in the river Cooum and Adyar River.

I submit that further to avoid dumping of garbage in violation of the rules, The solid Waste Management Department has imposed fines under the SWM 2016 by-laws and all the zones has lodged a complaint with the police and strict action is being taken. In this way the river garbage cleaning work will be monitored by the zones in the future

SECRETARY
SOLID WASTE MANAGEMENT DEPARTMENT
GREATER CHENNAI CORPORATION

D. Menon
SUPERINTENDING ENGINEER
SOLID WASTE MANAGEMENT DEPARTMENT
GREATER CHENNAI CORPORATION

and Cooum and Adyar river water will be protected from dumping in the water bodies.

I submit that the fine collection details of Adyar and Cooum river in zones 5, 8, 10, 11, 12 & 13 are tabulation below.

**Details of Garbage and Debris Fine Amount Collected
JAN-2023 TO DEC - 2023**

ZONE	GARBAGE FINE	DEBRIS FINE
5	1244970	654000
8	1012600	1045500
10	1261500	1479500
11	1186500	615900
12	836800	619500
13	1271000	1075145
Total	6813370	5489545

Total no of Canals maintained by GCC within city limits are 33 no's Total length of the canals is 53,421 mts. The desilting work carried out by using two no's of Amphibian equipment and four no's of Robotic Multipurpose Excavator. 41 main vulnerable location are identified along Adyar and Cooum Rivers to monitor digitally in 24 hours through 75 CCTV cameras by GCC (Integrated Command and Control center) In which installation of 5 cameras in 2 Location are completed and work is in progress in other location and will be proposed to complete within 45 days . Sample photographs showing locations cameras CCTV camera fixing location and

D. J. Law
SUPERINTENDING ENGINEER
SOLID WASTE MANAGEMENT DEPARTMENT
GREATER CHENNAI CORPORATION

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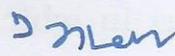
proceeding is Regional Deputy Commissioner (North, Central and South) are separately enclosed.

I submit that the also 3 Enforcement team has been furnished region wise to Prevent and removal of Solid Waste and cursing and demolition C&D waste along Adyar, Cooum and Bakicom Canals Proceeding of Regional Deputy Commissioner (North, Central and South) are enclosed.

I submit that the peoples Movement for Clean Cities has started on 3rd June 2021 and is conducted regularly on all Saturdays of every month for Cleaning of water bodies / nallas. 1,61.632 meter length of water bodies are cleaned so far. Frequently fine is levied for littering garbage and dumping debris illegally bear water bodies and its surrounding areas.

I submit that it is therefore prayed that this Hon'ble National Green Tribunal may be pleased to consider the above facts and pass suitable orders and thus render justice.


COUNSEL FOR 3RD RESPONDENT
Solemnly affirmed at Chennai
on this 26th day of Feb 2024
and signed his name in my
presence.


SUPERINTENDING ENGINEER
SOLID WASTE MANAGEMENT DEPARTMENT
GREAT GREEN CORPORATION
} Advocate: Chennai.
E.NO. 340/96

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Samsung Quad Camera
Shot with my Galaxy M31

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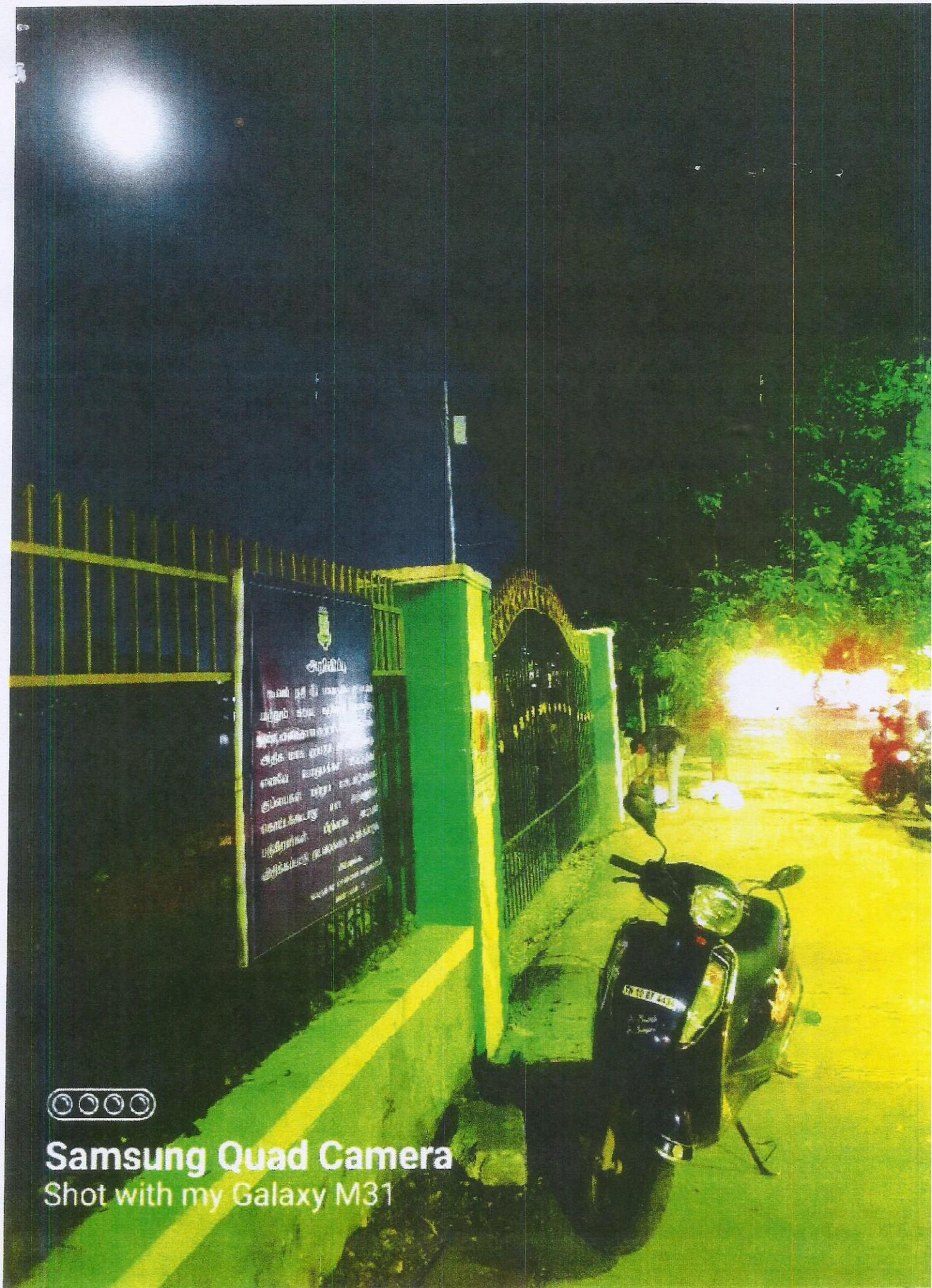


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GREEN TRIBUNAL

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WITH

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Original Application No. 164 of 2015 (SZ)

WITH

Original Application No. 130 of 2016 (SZ)

**STATUS REPORT SUBMITTED ON
BEHALF OF THE COMMISSIONER,
GREATER CHENNAI CORPORATION**

**TH.N.R.RAMESH KANNA,
COUNSEL FOR RESPONDENT**